# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

## LOK SABHA UNSTARRED QUESTION NO. 5282

ANSWERED ON 02/04/2025

#### RENEWABLE ENERGY SYSTEM IN CITIES

5282. SHRI RAJESH VERMA SHRI NARESH GANPAT MHASKE SMT. SHAMBHAVI SHRI RAVINDRA DATTARAM WAIKAR DR. SHRIKANT EKNATH SHINDE

### Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details and the number of cities that have been able to install renewable energy system along with their capacity till date, city-wise;
- (b) the details of the cities with more than 50 per cent of it being installed with renewable energy system;
- (c) the details of various type of renewable energy being in use in the country along with the comparative table with percentage of such energy in use during January, 2024 and 2025; and (d) the steps taken by the Ministry to achieve its clean energy targets and its broader vision under the Panchamrit goals?

#### **ANSWER**

# THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) Most of the cities have installation of renewable energy systems mainly solar PV systems. However, city-wise details of renewable energy systems installed are not being reported by the states.
- (b) None of the state has reported detail of cities with capacity of renewable energy systems installed within the city that can cater to the more than 50% of the energy consumption of the city.
- (c) The details of various types of renewable energy being in use in the country along with the comparative table with percentage of such energy in use during January, 2024 and 2025 are given at **Annexure-I.**
- (d) The Government has taken several steps to promote and accelerate renewable energy capacity in the country to achieve its clean energy targets and its broader vision under the Panchamrit goals. The detail of these steps is given at **Annexure-II.**

\*\*\*\*

Annexure-I referred to Part (c) of Lok Sabha Admitted Unstarred Question No. 5282 for reply on 02/04/2025.

Details of various types of renewable energy being in use in the country during January, 2024 and January, 2025:

Sector	RE Installed capacity as on 31.01.2024			RE Installed capacity as on 31.01.2025		
	Installed capacity in GW	% share of total RE capacity (182.04	% share of total electricity Installed capacity	Installed capacity in GW	% share of total RE capacity (212.18	% share of total electricity Installed capacity
		GW)	(429.96 GW)		GW)	(466.26 GW)
Solar Power	74.31	40.82	17.28	100.33	47.28	21.52
Wind Power	44.97	24.70	10.46	48.37	22.80	10.37
Bio Energy	10.85	5.96	2.52	11.41	5.38	2.45
Hydro Power	51.91	28.52	12.07	52.07	24.54	11.17
Total RE	182.04	100	42.33	212.18	100	45.51

Annexure-II referred to Part (c) of Lok Sabha Admitted Unstarred Question No. 5282 for reply on 02/04/2025.

Steps taken by the Government to promote and accelerate renewable energy capacity in the country to achieve its clean energy targets and its broader vision under the Panchamrit goals, inter alia include the following:

- Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies from FY 2023-24 to FY 2027-28.
- Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- Project Development Cell for attracting and facilitating investments has been set up.

- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Bioenergy Programme, National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- Electricity (Rights of Consumers) Rules, 2020 has been issued for net-metering up to five hundred Kilowatt or up to the electrical sanctioned load, whichever is lower.
- "National Repowering and Life Extension Policy for Wind Power Projects, 2023" has been issued.
- "Strategy for Establishments of Offshore Wind Energy Projects" has been issued indicating a bidding trajectory of 37 GW by 2030 and various business models for project development.
- The Offshore Wind Energy Lease Rules, 2023 have been notified vide Ministry of External Affairs notification dated 19th December 2023, to regulate the grant of lease of offshore areas for development of offshore wind energy projects.
- Standard & Labelling (S&L) programs for Solar Photovoltaic modules and Grid-connected Solar Inverters have been launched.
- To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2030.
- "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules) have been notified.
- Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022, has been notified on 06<sup>th</sup> June 2022 with objective of ensuring access to affordable, reliable, and sustainable green energy for all. Green Energy Open Access is allowed to any consumer with contract demand of 100 kW or above through single or multiple single connection aggregating Hundred kW or more located in same electricity division of a distribution licensee.
- Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.